

SL. No.112

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Physical Hearing)

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1423/2022 & IA (IBC)/1353/2022 & IA (IBC)/65,868,1004,1082&1083/2022 & IA (IBC)/143/2020 & IA (IBC)/152/2021 in CP (IB) No.278/7/HDB/2018
NAME OF THE COMPANY	BS Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	BS Limited
UNDER SECTION	7 of IBC

ORDER

For hearing, list the matter alongwith all IAs on 21.12.2022.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)